

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

SHANTI DEVI AND ORS

Respondent(s)

(with appln. (s) for c/delay in filing slp)

Date : 11/05/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhinav Kr. Malik, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

Mr. K K Gautam, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Defects in the vakalatnama of respondent Nos.2, 10, 11
and 13 be cured within two weeks' time.

Application for substitution of the legal representatives
of the deceased respondent No.14 be filed within two weeks, if
so desired. Registry to process thereafter, as per rules.

List again on 29.8.2016.

(PAWAN DEV KOTWAL)
Registrar